CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

M.A. 167 of 99

(O.A. 346 of 97)

Present: Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

UNION OF INDIA AND ORS.(N.A.T.M.O.)

- Versus-

LALIT KR. ROY

For the applicants : Mr. S.K. Dutta, counsel.

For the respondents: Mr. T.K. Biswas, counsel.

Heard on 17.6.99

Order on 17.6.99

ORDER

D. Purkayastha, JM

Ld. counsel Mr. Dutta, appearing on behalf of the respondents submits that the respondents have complied the direction given by this Tribunal in O.A. 346/97 on 15.12.98 though they filed the instant application for extension of time. Therefore, the M.A. has become infructuous and accordingly it is disposed of. No costs.

Member (A)

Member (J)